Upgradation of NHs in Bihar

1060. SHRI RAM KRIPAL YADAV: Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

- (a) the number of proposals received by the Ministry from the State Government of Bihar under Plan and non-Plan Heads for the upgradation of the National Highways during the last three years;
- (b) the details of such proposals cleared by the Central Government and the funds sanctioned for each of the projects;
- (c) whether the funds released have been spent by the State Government and any monitoring is being done by the Ministry to each projects; and
 - (d) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS (SHRI TUSHAR BHAI CHAUDHARY): (a) and (b) The details of proposals received from the State Government and sanctioned by the Ministry under Plan and Non-Plan Heads during last three years are as under:—

Year	No. of proposals received		No. of proposals sanctioned		Sanctioned amount (Rs. in Crore)	
	Plan	Non-Plan	Plan	Non-Plan	Plan	Non-Plan
2009-10	19	4	19	4	210.00	29.37
2010-11	12	13	12	13	223.25	64.38
2011-12	3	7	3	7	50.17	31.47

(c) to (d) Work wise monitoring of progress is carried out by Ministry with State Government on regular basis. Details of allocation and expenditure under Plan and Non-Plan Heads during last three years are as under:

Year	Allocation (I	Rs. in Crore)	Expenditure ((Rs. in Crore)
	Plan	Non-Plan	Plan	Non-Plan
2009-2010	238.00	69.51	238.00	50.70
2010-2011	194.98	93.84	194.98	79.06
2011-2012	227.00	80.79	230.00	50.62

Upgradation of State Highways in Karnataka

1061. DR. PRABHAKAR KORE: Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

- whether it is a fact that any proposal for upgradation of State Highways, into National Highways has been received from the State Government of Karnataka;
- if so, the details of the State Highways proposed for upgradation into National Highways in Karnataka;
 - (c) whether the said proposal has been kept pending since June, 2009; and
- (d) if so, whether Government is taking steps to expedite the decision in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS (SHRI TUSHAR BHAI CHAUDHARY): (a) Yes, Sir.

(b) to (d) The details of the proposals received are given in Statement (See below). Expansion of National Highway network is a continuous process and declaration of new National Highway is taken up from time to time depending upon, requirement of connectivity, inter-se-priority and availability of funds.

Statement Details of proposals submitted by State Government of Karnataka

S1.No.	Name of Stretch	
1	2	

- 1. Mysore-Channarayapatna-Arasikere-Loop between Channarayapatna and Sakaleshpura via Holenarasipura
- 2. Bilikere-Hassan-Belur-Tarikere-Shimoga-Honnali-H.P. Halli-Hoseet-Gangavathi-Sindanur-Manvi-Raichur
- 3. NH 48-Hassan-Gorur-Arakalgud-Ramanathapura-Bettadapura-Periyapatna-Gundlupt Road
- Banrwal-Mudigere-Belur-Halebidu-Sira-Gowribidanur-C.B. Pura-Chintamani-4. Srinivasapura-Mulbagal.
- Bangalore-Outer Ring road Dobaspet-Solur-Magadi-Ramnagararn-Kanakapura-5. Anekal-Attibnele-Sarjapura
- Bangalore-Ramanagara-Channapatna-Mandya-Mysore-Mercara-Mangalore (to 6. join NH-17)
- 7. Bidar-Humnabad-Gulbarga-Siriguppa-Bellary-Hiriyur-Chikkanayakanahalli-Nagamangala-Pandavapura-Srirangapatna
- 8. Koratagere-Tumkur-Kunigal-Huliyurdurga-Maddur-Malavalli Road
- 9. Belgaum-Bijapur-Gulbarga-Humnabad

Written Answers to	[RAJYA SABHA]	Unstarred Questions
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1	2			
10.	Belgaum-Bagalkot-Raichur-Mehaboobnagar-Andhra Pradesh			
11.	Chitradurga-Holalkere-Hosadurga-Chikkamangalore-Mudigere-Belthangadi- Bantwal-Mangalore (to join NH-17)			
12.	Padubidri-Karkala-Sringere-Thirthahalli-Shikaripura-Siralkooppa-Hubli-Bagalko Humnabad			
13.	Malavalli-Bannur-Mysore Road			
14.	Ginigere (Koppal)-Gangavathi-Kalmala (Raichur) Road (Ginigera-Gangavathi-Manvi-Sindhnoor-Kalmala-Raichur-Mehboob Nagar-Jadchada joining NH-7 also received)			
15.	Kumta-Sirsi-Thadasa-Hubli Road			
16.	S.H24 from Hiriyur on NH-4 linking Penugonda in Andhra Pradesh			
17.	Jewargi-Bellari-Hattigudur-Lingasugur-Sindhanur-Siriguppa			
18.	Doddaballapur-Kolar Road via Nandi Vijayapura, Vemgal			
19.	Kumta-Sirsi-Haveri-Kudligi-Molakalmuru-Ananthapura			
20.	Aurad-Bidar-Chincholi-Jewargi-Bijapur-Sedbal-Gatkarwadiin Maharastra			
21.	Hebsur-Dharwar-Ranagaram-Panaji Road			
22.	Bagalkot-Guledagudda-Gajendragarh-Kukunur-Bhanapur			
23.	Bangalore-Hindupura to join NH-7 (Somandenapalli) upto State Border			
24.	Kadur-Kannanagada State Highway No.64			
25.	Belgaum-Bagalkot-Hungund road			
26.	Koppala-Jewargi road			
27.	Navalgund-Kushtagi road			
28.	Manadavady-H.D.Kote-Jaipura-Kollegal-Salem road			
29.	Wanamarapalli-Aurad-Bidar (part of SH-15) and SH-105 from Bidar to Humanabad joining NH-9			
30.	Tadas-Mundagod-Hangal-Anavatti-Shiralkoppa-Shikaripura-Shimoga			
31.	Kumta-Sirsi-Haveri-Hadagali-Harapanahalli-Kudlgi			
32.	Nanjangudu-Chamrajanagar			

1 2

- 33. Adavi Sornapura to Jaglur joining NH-13 via Mundargi-Huvinahadagalli-Ujjaini
- 34. Kalpetta-Mananthavadi-Kutta-Goni Koppal-Hunsur-Mysore
- Devanahalli-Vijayapura-H.Cross-Vemagal-Kolar-KGF-Kempapura 35.
- State Highway No. 51 to new National Highway from Gulbarga to Mantralaya 36. via Shahabad, Wadi, Yadgir and Raichur

National Highways in Uttarakhand

†1062. SHRI MAHENDRA SINGH MAHRA: Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

- the details of existing National Highways in the State of Uttarakhand alongwith their total length;
- the details of the funds provided and spent for the maintenance of the Highways of the State from 2009 to 2012; and
- whether the Ministry is ready to consider the proposal to declare some more motorable roads of the State as National Highways?

THE MINISTER OF STATE IN THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS (SHRI TUSHAR BHAI CHAUDHARY): (a) There are fifteen (15) National Highways (NHs) viz. NH-58, 72, 72A, 72B, 73, 74, 87, 87 (Extn.), 94, 108, 109, 119, 121, 123 and 125 with an aggregate length of 2149 Kms. in the State of Uttarakhand.

- This Ministry is primarily responsible for the development and maintenance of National Highways and is not responsible for maintenance of State roads including State Highways. Allocation of Rs. 200.97 crore was made from 2009 to 2012 for maintenance of NHs against which an expenditure of Rs. 150.45 crore has been incurred.
- Expansion of National Highways network is a continuous process and is taken up from time to time depending upon the requirement of connectivity, inter se priority and availability of funds.

Discrimination against HIV positive persons under MGNREGS

1063. DR T. SUBBARAMI REDDY: Will the Minister of RURAL DEVEL-OPMENT be pleased to state: